

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

101. C.P.(CAA)/266/MB/2023

IN

C.A.(CAA)/100/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.06.2024**

NAME OF THE PARTIES: Allied Aviation Pvt Ltd.

Appearance

For Petitioner : Present but did not give appearance

SECTION 230-232, 234 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

C.P.(CAA)/266/MB/2023

Heard Ld. counsel for the Petitioner and matter is **reserved/clarification.**

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
Prajakta

Sd/-

LAKSHMI GURUNG
Member (Judicial)